NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	JNAL, HELD ON 27/11/2017 AT 10.30 AI 	M
PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMBER-JUI	DICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/627/ (IB)/2017	
NAME OF THE PETITIONER(S)	: HEMANT TOOLS PVT LTD	
NAME OF THE RESPONDENT(S)	: RENAULT NISSAN AUTOMOTIVE I	NDIA PVT LTD
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1 Aashish Jain Munia Fee Sulana & Suleena	Courl Joe Respondent	Mad
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(15)

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. As seen from the order dated 16.11.2017, the Registry was directed to issue notice to the Petitioner for his appearance. Accordingly, the Registry has issued notice on 17.11.2017. The same has been served and the acknowledgment is also placed on record. In spite of service of the notice on the Petitioner, there is no representation. It appears that the Petitioner is not interested to pursue the matter. Therefore, the petition is **dismissed in default.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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